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### **Pollution around Bombay**

923. SHRI BIR BHADRA PRATAP SINGH: Will the Minister of SUR-FACE TRANSPORT be pleased to state:

- (a) whether it is a fact that the sea in and around Bombay is quite polluted because of various factors including the operation of ships; and
- (b) if so, what are details of various steps being taken by the Government to prevent sea pollution in and around Bombay as well as at other ports in the country?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) Certain studies have revealed that harbour waters -in Bombay Port Trust are polluted from the view point of sanitary quality and marine life.

(b) Under the Merchant Shipping Act, 1958 fines can be imposed upto Rs. 5 lakhs for pollution offences and the ports have been empowered *vide* Notification dated 3-10-1986 to exercie these powers. Fine upto Rs. 500 can be levied on Vessels causing pollution under the Indian Ports Act, 1908.

Some of the other measures being adapted in Major Ports in India are:—

- (!) Creation of pollution control cells.
- (if) Inspection of ships and water front areas to ensure that the ships do not create pollution:
- (iu) The ships are, required to comply with MARPOL Regulations.
- (iv) Emission of smoke from the funnel and thecumulation. ,of gar bage-on" booms, ployed; and

(vi) Prohibition of discharge of oil and objectionable liquids into dock is enforced.

## Extension of the Aviation Servkes in the country

- 924. SHRI BIR BHADRA PRATAP SINGH: Will the Minister of CIVIL AVIATION be pleased to state:
- (a) whether it is a fact that Government are going ahead with massive expansion of the Aviation Services in the country; and
- (b) if so, what are the details thereof including the names of the cities/towris to be linked by the air services by 1990 and 1995, the number and types of air--craft/helicopters to be purchased, types of services to be introduced, effort!) to be made to recruit and train the necessary manpower, including pilots and any production facilities to be set up?

THE MINISTER OF HEALTH AND FAMILY WELFARE AND THE MINISTER OF CIVIL AVIATION (SHRI MOTI LAL VORA): (a) und (b) It may be difficult to affirm that the Government is going ahead with a massive expansion of the Civil Aviation Services in the country. As against the average annual growth of 10 per cent registered by domestic air traffic and 12.4 per cent achieved by Air-India during the period 1960-85, the VIL Plan Document provides for the growth at a modest rate of 8 per cent and 4 per cent respectively.

Aid-India will induct 2 Boeing 747 Combi. aircraft, into its fleet during 1988 and Indian Airlines has placed an order for 19 A-320 Airbus aircraft scheduled for deliveries in 1989-90. Vayudoot also proposes to buy moje. aircraft. With a view to meeting the requirements of pilots Indira Gandhi Rashtriya Uran Aca-demj has been set up. Setting up of production, facilities is hot envisaged at this stage.

the .Civil Aviation ,Sector is . in-We the., expansion especially those related *te* 

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»he development of ground infrastructure are dependent on the annual plan outlays permitted and the internal resources generated by the National Airports Authority, it would be difficult to give firm indication^ regarding the services to be introduced. The expansion activities during 1990—95 will be dependent on the outlays provided under the Eighth five Year Plan.

## Appointment of a Women's Commission

- 925. SHRIMATI VEENA VERMA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether Government propose to appoint a Womens Commission to look into the problems of Women;
- (b) if so, what are the details in this regard; and
- (c) if the answer to part (a) above be ln the negative, what special measures Government propose to take to improve the lot of women in India?

THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND WOMEN AND CHILD DEVELOPMENT IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI MARGARET ALVA): (a) to (c) In order to advise the Govt, on the measures to be taken to accelerate the involvement of women in the development process and to ensure them the status envisaged in the Constitution of India through appropriate policy interventions and action programmes, the Government of India have, 'by a Resolution dated 11-2-88 set up a National Committee on Women under the Chairmanship of the Prime Minister.. The terms of reference of the Committee as well as its composition are given in the Resolution, a copy of which is attached herewith 'Appendix GXLVAnnexure NO 29 ]

# Central Government aided medical colleges and hospitals in Madhya Pradesh

926. SHRIMATI VEENA VERMA; Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the number of medical colleges and hospitals managed by the Central Government that are working in Madhya Pradesh at present;
- (b) whether there is any proposal under Government's consideration to open a few more medicai colleges hospitals in Madhya Pradesh in the near future; and
  - (c) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE); (a) Nil except the Military Hospitals and ihe Railway Hospitals which do not cater to the needs of general public,

- (b) There is no such proposal.
- (c) Does not arise.

#### Navodaya Schools in Madhya Pradesh

- 927. SHRIMATI VEENA VERMA: Will the Minister of HUMAN RESOURCE DEVELOPMCNT be pleased to state;
- (a) the number of Navodaya , Schools functioning in Madhya Pradesh at present:
- (b) whether Government propose open more Navodaya Schools in Madhya during the year 1988-89 and-
- (c) if so, what are the names of the places where these School are likely to be opened?